## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 6 others

NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) T.v.P. Saivihai Pri Cibovishov

2. Dr.K.S.Ravichandran, pes S. Mansille Devi, Adv

For petitioners

3. A. ABDUL RAMMAN

Ressources 6 608

( nox) B. DHANARAT

## **ORDER**

Dr K S Ravichandran, PCS representing petitioners present. Shri T V P Sai Vihari, counsel for R1 to R5 and proxy counsel Shri A Abdul Rahman, representing counsel for R6 to R8 are present. Both the counsels reported that process of mediation is in progress and sought time for reporting the outcome of the same. At request time extended. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)